

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3441
ANSWERED ON:11.12.2002
TYPHOID VACCINE
PRAKASH V. PATIL;VILAS BABURAO MUTTEMWAR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government have received any proposal from the Government of Maharashtra to lift ban on the production of Typhoid vaccine by certain firms;
- (b) if so, the details thereof and the decision of the Government thereon;
- (c) whether there is acute shortage of this vaccine; and
- (d) if so, the details of the number of firms manufacturing Typhoid Vaccine in the country and the total quantity produced by them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (d): A proposal has been received in the Government for grant of permission to Haffkine Bio-Pharmaceutical corporation Limited (HBPCL), Mumbai to restart production of Whole Cell Killed Typhoid (AKD) Vaccine. The Government has decided in principle to permit the production of Whole Cell Killed Typhoid (AKD) Vaccine by HBPCL, Mumbai to meet the requirement of Typhoid vaccine for the Armed Forces. HBPCL, Mumbai has been requested to send its application to Drug Controller General of India for seeking licence for production of AKD vaccine. There are no reports on shortage of Typhoid Vaccine in the country.